

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

APTEL/Registry/Vacation/2026

Dated: 26th May, 2026

VACATION NOTIFICATION 2026

In pursuance of Rule 54 of the Appellate Tribunal for Electricity (Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Officiating Chairperson has directed that Tribunal will remain closed for the Annual Summer Vacation from 1st June, 2026 to 30th June, 2026 (both days inclusive) and will reopen on Wednesday the 1st July, 2026.

During the Summer Vacation, matters of urgent nature only will be taken up by the Hon'ble Chairperson and Hon'ble Members of Tribunal in the Vacation Courts as per the roaster given below:

Sl. No.	Dates (for hearing of urgent matters during summer vacation)	Vacation Bench comprising (For Electricity Matters)
1.	01.06.2026 to 05.06.2026 & 22.06.2026 to 25.06.2026 (Through Physical/Video Conferencing)	Hon'ble Mrs. Seema Gupta, Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member
2.	08.06.2026 to 12.06.2026 (Through Physical/Video Conferencing)	Hon'ble Mr. Virender Bhat, Judicial Member AND Hon'ble Mr. Ajay Talegaonkar, Technical Member (Electricity)

In case of extreme urgency and if the matter cannot wait till the next date of hearing, urgency application may be moved which shall be taken up through Physical/Video Conferencing.

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with, shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the Vacation Bench.

Filing counter of the Registry of the Tribunal will remain open daily except on Saturdays, Sundays and holidays from 10.30 a.m. to 5.00 p.m.

S/d

(Swapna Singh)

Registrar

To

The Notice Boards of the Tribunal

The Bar Room of APTEL

The Website of APTEL

The PPS/PS of the Hon'ble Officiating Chairperson/Hon'ble Members for
submitting this Notification before the Hon'ble Members

PS to Dy. Registrar